

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NAKODA LIMITED Date of Commencement of Liquidation: 08-02-2023; List of Stakeholders as on Date: 25-06-2025; Name of IP: Ravindra Kumar Goyal; Process Number: 1; Last 5 digit of registration number: 13098

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		11694701	0		0	0	0	NA
3	Secured financial creditors	10	60374283335	10	61936784246	0	0	0	Annexure 3
4	Unsecured financial creditors	5	6946578737	5	6946578737				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	13896899622	3	970934241	0	12925965381	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	116466794	3	116116127	0	350667	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		23	81345923189	21	69970413351	0	12926316048	0	